



भारतीय प्रतिभूति
और विनियम बोर्ड
Securities and Exchange
Board of India

By Registered Post A.D

Central Public Information Officer
Email: cpio_ho@sebi.gov.in

CPIO/ NS/155016-2021-22/17619/1
August 03, 2021

Shri Mahendra Kumar Mehta,
'A' Road, Sardarpura,
Jodhpur,
Rajasthan- 342003

Sir,

Sub: Compliance of CIC Order no. CIC/SEBIH/A/2019/155016 dated 08-07-2021

This has reference to your RTI application dated August 08, 2019 (received by SEBI on August 13, 2019) in terms of RTI Act, 2005 and in compliance of CIC Order no. CIC/SEBIH/A/2019/155016 dated July 08, 2021. Our reply is as under:

Reply to the Queries at (1 & 2):

The information sought by you can be accessed at the following links:

<https://www.nseindia.com/invest/about-arbitration>

Circulars dated August 16, 2010 regarding Arbitration mechanism in Stock Exchanges can be accessed under the head Legal>>ISC & Arbitration category at the following link:

<https://www.nseindia.com/resources/exchange-communication-circulars>

Yours faithfully,

Santosh Kumar Sharma

सेबी भवन, प्लॉट सं. सी 4-ए, "जी" ब्लॉक, बांद्रा-कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051.

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SEBI Bhavan, Plot No. C4-A, "G" Block, Bandra-Kurla Complex, Bandra (E), Mumbai - 400 051.

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